

## Annexure-3

Name of the Corporate Debtor: DHANLAXMI ELECTRICALS PRIVATE LIMITED; Date of Commencement of CIRP: 06.12.2023; List of Creditors as on: 20.12.2023

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl No.	Name of Creditor	Date of Claim received		Details of Claims Admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of Claim under Verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	HDFC Bank	20-12-23	99,795,885.93	73,341,667.72	Secured	99,795,885.93	NIL	No	44.55%	NIL	NIL	NIL	26,454,218.21	Amount under verification due to want of further supporting documents
2	Bank of India	19-12-23	168,800,000.00	91,300,000.00	Secured	168,800,000.00	168,800,000.00	No	55.45%	77,500,000.00	NIL	NIL	NIL	BG is a Non-fund based facility granted to the CD. Hence, the same is considered as the contingent liability. Therefore, the amount of claim admitted is to the extent of fund-based facility granted to the CD.
TOTAL			268,595,885.93	164,641,667.72		268,595,885.93	168,800,000.00		100.00%			77,500,000.00	26,454,218.21	

**Note:(1) HDFC Bank**

**Securities:** (i) Three ACE 14XW-PNC CRANE  
(ii) Twenty Five EICHER PRO 6055 BS VI  
(iii) Three MAHINDRA SCORPIO S11  
(iv) Fifteen TIPPING TRAILER

**Note:(2) Bank of India**

**Securities:** Refer to Annexure A(1) attached to the sheet  
**Guarantors:** 1. Mr. Mohammed Mainuddin Khan (Director)  
2. Mrs. Roman Mainuddin Khatton (Mr. Mohammed Mainuddin Khan) (Director)  
3. Mr. Salman Khan (son of Mr. Mainuddin Khan & Mrs. Roman Mainuddin)



CA RAJAN GARG  
INSOLVENCY PROFESSIONAL  
IP Registration No.- IBBI/IPA-001/IP-P02397/  
2021-2022/13624

**ANNEXURE - 1**

**SECURITIES (Facility wise as per last sanctioned/reviewed proposal) :**

Security	Particulars	Date of Valuation	Value
			Existing Our share 47.92%
Principal	<b>WCFC-CC. / GECL</b>  Charge over Stock, WIP and Receivables of the Company on pari-passu basis	CMA as on 31.03.22/  St-24.31  BD-35.20	41.69
	<b>LC</b> Cash margin@20% in the form of TDR	Assuming full Utilization	3.00
	<b>BG</b> Cash margin@20% in the form of TDR		1.60
	<b>MG</b> Cash margin@100% in the form of TDR		4.32
	<b>Total Principal Securities</b>		<b>50.61</b>
Collateral	1. EQM of Office No.905, 9 <sup>th</sup> floor, Concorde Premises CHSL, Plot No.66A, Sector-11, CBD Belapur, Navi Mumbai-400614, owned by <b>Mr. Khan Mohammed Moinuddin &amp; Mrs. Roman Mainuddin Khaton</b>	28.12.2021  by valuer Nandik Valuers  (RV:1.54 Cr & DV:1.46 Cr)	1.84  (FMV)
	2. EQM of Flat No.501, 5 <sup>th</sup> floor, White House Villa CHSL, Plot No.10, Sector-19, Nerul, Navi Mumbai - 400706 (admsg. 1100 sq.ft. carpet area & saleable area is 1650 sq. ft.) owned by <b>Mr. Khan Mohammed Moinuddin &amp; Mrs. Roman Mainuddin Khaton</b>	28.12.2021 by Delta Valuation Services P.Ltd.  (RV:2.55 Cr & DV:2.27 Cr)	2.84  (FMV)
	3. EQM of Flat No.1, Gr. Floor & 1 <sup>st</sup> floor, Crescent Corner CHSL, Plot No.G-28 & G-29, Sector-20, Belapur, Navi Mumbai - 400614 owned by <b>Mr. Mohammed Moinuddin Khan (The flat is originally mortgaged in housing loan account)</b>	28.12.2021 by Delta Valuation Services Pvt. Ltd.  (RV:2.91 Cr DV:2.59 Cr)	2.57  (Residual value)
	4. EQM of Flat No.207, 2 <sup>nd</sup> floor, Crescent Corner CHSL, Plot No.G-28 & G-29, Sector-20, Belapur, Navi Mumbai - 400614 owned by <b>Mrs. Rumana Moinuddin Khaton</b>	28.12.2021 by Delta Valuation Services P.Ltd.  (RV: 1.48 Cr & DV:1.32 Cr)	1.65  (FMV)



  
**CA RAJAN GARG**  
 INSOLVENCY PROFESSIONAL  
 IP Registration No.- IBB/IPA-001/IP-P02397/  
 2021-2022/13624

5. EQM of Office No.906, 9 <sup>th</sup> floor, Concorde Premises CHSL, Plot No.66A, Sector-11, CBD Belapur, Navi Mumbai-400614 owned by <b>Mr. Mohammed Moinuddin Khan</b>	28.12.2021 by valuer Nandik (RV:1.66 Cr & DV:1.57 Cr)	1.84 (FMV)
6. EQM of Flat No.208, 2 <sup>nd</sup> floor, Crescent Corner CHSL, Plot No.G-28 & G-29, Sector-20, Belapur, Navi Mumbai - 400614 (admsg. 73 sq. mtrs built up area) owned by <b>Mr. Salman Khan – through mother Mrs. Roman Khatoon</b>	28.12.2021 by valuer Nandik (RV: 0.98 Cr. & DV:0.93 Cr)	1.13 (FMV)
7. Assignment of SUD Life Policies in the name of promoters*	Surrender Value	1.28
<b>Total Collateral Securities</b>		<b>13.15</b>
<b>Total (Principal + Collateral)</b>		<b>63.76</b>



*(Handwritten signature)*

**CA RAJAN GARG**  
**INSOLVENCY PROFESSIONAL**  
 IP Registration No. - IBBI/IPA-001/IP-P02397/  
 2021-2022/13624